

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 320

CA-110/2023, CA-5/2017, Cont. A 21/2022

IN

29/2008

IN THE MATTER OF:

M/s. C.L Precision Tools and Foundry Pvt. Ltd. Petitioner/Applicant

Order u/S. 397/398

Order delivered on 08.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Arun Saxena, Ms. Nalini, Advs.
For the Respondent : Mr. Sangram, Mr. Prateek Gupta, Mr. Raghav Tiwari,
Adv. With Respondent- Ashok Manchanda

ORDER

CA-110/2023, CA-5/2017, Cont. A-21/2022

The Petitioner as well as Respondents are directed to upload the pleadings and all Interlocutory Applications etc. Within two weeks.

List the matter **on 03.06.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay